NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 131(ND)/2014 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016

NAME OF THE COMPANY

M/s. Delhi Towers and Estates Pvt. Ltd.

M/s. Blue Bells Infrastructure Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

1. Harshit Agarwal, Adr

Order

Learned counsel for the petitioner states that he would seek instructions as the settlement between the parties has already taken place.

List on 20.10.2016.

(CHIEF JUSTICE M.M. KUMAR)

18.10.2016 (P.K.Sud)